

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.01.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No.19 of 2021	Assets Care & Reconstruction Enterprise Ltd. Vs. Anish Niranjana Nanavaty	Raghav Chadha	Misha
<b>2.</b>	Comp. App. (AT) (Ins) No.20 of 2021	Kotak Mahindra Bank Ltd. Vs. Atul Kumar Kansal Resolution Professional Universal Buildwel Pvt. Ltd.	Abhishek Kumar	
<b>3.</b>	Comp. App. (AT) (Ins) No.21 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ltd.	Divya Sharma	
<b>4.</b>	Comp. App. (AT) (Ins) No.22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V.Kekre & Anr.	Manish Dhir	

## **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
<b>6.</b>	Comp. App. (AT) (Ins) No. 717 of 2020	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank-R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
<b>7.</b>	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors.  <b>With</b>	Prithu Parimal	Pradhuman Gohil-R-2 Renu Purohit, R-3
<b>8.</b>	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors.  <b>With</b>	Prithu Parimal	Pradhuman Gohil-R-2 Renu Purohit, R-3

<b>9.</b>	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors.  <b>With</b>	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
<b>10.</b>	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
<b>11.</b>	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik
<b>12.</b>	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh
<b>13.</b>	Comp. App. (AT) (Ins) No. 871 of 2020	BCIL Red Earth Developers Pvt. Ltd. Ministry of Corporate Affairs Through, Registrar of Companies, Karnataka Vs. Amit Chandrakant Shah Resolution Professional & Ors.	P.S. Singh	Sanjay Gupta-R1
<b>14.</b>	Comp. App. (AT) (Ins) No. 872 of 2020	Maldar Barrels Pvt. Ltd. Vs. Pearson Drums & Barrels Pvt. Ltd.	Pratiksha Sharma	Uddyam Mukherjee Jaydeb Ghorai
<b>15.</b>	Comp. App. (AT) (Ins) No. 1034 of 2020	Rakesh Kumar Agarwal & Ors. Vs. Devendra P. Jain Liquidator of Asis Logistics Ltd.	Rajesh Bohra	

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	Murali AnanthSivan -R1 Abhijit Atur-R2
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**12:00 Noon**

**For Hearing**

<b>17.</b>	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal- IRP R. K. Gupta-IRP
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Orders**

<b>18.</b>	Comp. App. (AT) (Ins) No. 939 of 2020	Pankaj Vijayan Vs. Resolution Professional of Siddhi Vinayak Logistics Ltd.	Rachita Garg	Moulshree Shukla
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**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi
<b>20.</b>	Comp. App. (AT) (Ins) No. 632 of 2020  <b>Part Heard</b>	Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd.	Vishal Ganda	Aishwarya Chaudhary
<b>21.</b>	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5

**Note: The Court will rise at 03:00 PM**

**Copy to: -**

- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**